

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 27.07.2022 (WEDNESDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Mr. Kanthi Narahari, Member (Technical) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 480 of 2022	Shrinathji Trading Company Vs. Sanwaria Consumer Ltd. & Anr.	Neha Gupta	Gautam Mittal Manish Jain

### **For Hearing**

<b>2.</b>	Comp. App. (AT) (Ins) No. 635 & 636 of 2022 <b>(PH)</b>	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors.  <b>With</b>	Himanshu Vjj	Abhishek Anand Mohak Sharma Manish Jain Divya Sharma
<b>3.</b>	Comp. App. (AT) (Ins) No. 637 & 638 of 2022 <b>(PH)</b>	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.  <b>With</b>	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
<b>4.</b>	Comp. App. (AT) (Ins) No. 767 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	Abhishek Anand	
<b>5.</b>	Comp. App. (AT) (Ins) No. 776 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

**Note: Cases shall be heard only in physical mode w.e.f. 1<sup>st</sup> August, 2022.**

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**By order of Hon’ble Chairperson  
-sd/-  
Registrar**